

(33)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

27/03/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. NOSHAN ATIA	Respondent	
2.	R. VIDHYASHANKAR R. ASHOK KUNAR	Counsel For Petitioners	

M. Noshan Atia
Ashok Kumar

ORDER

Counsels for both the parties are present. Put up along with IA/202/2018 filed in TCP/165/2016. In relation to IA/201/2018 and IA/203/2018, the date has already been fixed as 23.10.2018 at 10.30 A.M.

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)